

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:38
ANSWERED ON:06.08.2013
REVISION OF INCOME LIMIT FOR CREAMY LAYER
Patel Shri Kishanbhai Vestabhai;Ram Shri Purnmasi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of the long standing demand to increase the limit of creamy layer in the Other Backward Classes (OBC) category;
- (b) if so, whether the National Commission for Backward Classes has finalised any criteria for increasing the limit of creamy layer in OBC;
- (c) if so, the details thereof;
- (d) whether unemployment is increasing amongst OBC persons as a result of the annual income limit of creamy layer for OBC being fixed at Rs. 4.5 lakh only; and
- (e) whether the Government proposes to increase the limit of creamy layer for OBC and if so, the details thereof?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (KUMARI SELJA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) of LOK SABHA STARRED QUESTION NO. 38 TO BE ANSWERED ON 06.08.2013

(a) to (c): Yes, Sir. The National Commission for Backward Classes (NCBC) had recommended an annual income of Rs. 12 lakh for urban areas, i.e., Metropolitan cities, and Rs. 9 lakh in the rest of areas, for a period of three consecutive years for applying the creamy layer restriction.

(d) & (e): The Government has increased the income criterion to exclude Socially Advanced Persons/ Sections (Creamy Layer) from the list of Other Backward Classes (OBCs) from Rs. 4.5 lakh to Rs. 6 lakh per annum with effect from 16.05.2013. The increase in the income limit to exclude Creamy Layer would enable more people to take advantage of reservation benefits extended to OBCs in Government services and admission to Central Educational Institutions.